

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of eleven Additional Judges of the Allahabad High Court, as Permanent Judges of that High Court.

Since Mr. Justice Sheo Kumar Singh-I, one of the eleven Additional Judges is going to retire on attaining the age of superannuation very shortly, the Collegium considers it appropriate to take up for consideration, for the present, his case alone. The proposal pertaining to other Additional Judges whose current term would be expiring much later will be taken up for consideration at appropriate stage.

The above recommendation unanimously made by the Collegium of the Allahabad High Court *vide* Minutes dated 3rd November, 2017 has the concurrence of the Chief Minister and the Governor of the State of Uttar Pradesh.

In order to ascertain suitability of the recommendees, including Mr. Justice Sheo Kumar Singh-I, Additional Judge, for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Allahabad High Court. Copies of letters of opinion of our consultee-colleagues received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium, after going through the judgments of the recommendee(s), including that of Mr. Justice Sheo Kumar Singh-I, Additional Judge, has submitted its report. A copy of the said report in respect of Mr. Justice Sheo Kumar Singh-I is placed below.

We have taken note of a complaint making allegations *inter alia* against Mr. Justice Sheo Kumar Singh-I. We find that the allegations made therein are frivolous and shorn of merit. In our considered view, the complaint deserves to be ignored, particularly in the light of other positive material on record.

Taking into consideration the recommendation of the High Court Collegium, views of our consultee-colleagues and the report of the Judgment Evaluation Committee, the Collegium finds Mr. Justice Sheo Kumar Singh-I, Additional Judge, suitable for appointment as Permanent Judge.

In view of the above, the Collegium resolves to recommend that Mr. Justice Sheo Kumar Singh-I, Additional Judge, be appointed as Permanent Judge of the Allahabad High Court.

The file may be re-submitted soon after the above proposal is given effect to so that proposal in respect of other recommendees can be taken up by the Collegium well in time.

(Dipak Misra), C.J.I.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

January 10, 2018.

